

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP 221(ND) 2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.11.2017**

**NAME OF THE COMPANY: M/s Vishnu Kant Vs. Curri Makers Edu. Pvt.  
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	None		
	For the Respondent:	Mr. Saurabh Kalia and Mr. Harshit Agarwal, Advocates		

**ORDER**

None for the Petitioner.

Mr. Saurabh Kalia, Id. Counsel for the Respondent submits that he shall be filing his reply during the course of the day after serving the same on the opposite party.

To come up for final arguments on 20<sup>th</sup> March, 2018.

**(S. K. Mohapatra)  
Member (T)**

**(Ina Malhotra)  
Member (J)**